

ITEM NO.102 (MM)

COURT NO.2

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Original Suit. No. 4/2004

THE STATE OF MAHARASHTRA

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

( [ TO GO BEFORE THREE HON'BLE JUDGES ]

IA No. 190040/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 65234/2017 - I/A FOR PERMISSION TO FILE THE WRITTEN  
SUBMISSIONS

IA No. 65243/2017 - I/A FOR PERMISSION TO FILE THE WRITTEN  
SUBMISSIONS

IA No. 87638/2019 - RECALLING THE COURTS ORDER)

Date : 12-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. C. S. Vaidyanathan, Sr. Adv. (Mentioned by)  
Ms. Aparajita Singh, Sr. Adv.  
Mr. Shivaji M. Jadhav, AOR  
Mr. Karan Lahiri, Adv.  
Mr. Rahul Pratap, Adv.  
Mr. Brij Kishor Sah, Adv.  
Mr. Adarsh Kumar Pandey, Adv.  
Mr. Apurva, Adv.

For Respondent(s) Mr. Sanjay Jain, A.S.G.  
Mr. Wasim Qadri, Sr. Adv.  
Mr. Nachiketa Joshi, Adv.  
Mr. Shantanu Sharma, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Arvind Kumar Sharma, AOR  
  
Mr. Shyam Divan, Sr. Adv.  
Mr. Prabhuling K Navadgi, AG,  
State Of Karnataka, Adv.  
Mr. Nikhil Goel, A.A.G.  
Mr. V. N. Raghupathy, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

**List before the bench of which one of us (Hon'ble Mr. Justice  
Aravind Kumar) is not a member.**

**(RASHMI DHYANI PANT)  
COURT MASTER**

**(POONAM VAID)  
COURT MASTER**